

NATIONAL COMPANY LAW TRIBUNAL
PRINCIPAL BENCH
NEW DELHI

CORAM:

C.P NO. (IB)-80(PB)/2017
CA NO.
PRESENT: CHIEF JUSTICE M. M.KUMAR
Hon'ble President

SH. R.VARADHARAJAN
Hon'ble Member (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE PRINCIPAL BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 02.05.2017

NAME OF THE COMPANY: Chharia Holdings (P) Ltd.
Vs
M/s Brys International Pvt. Ltd.

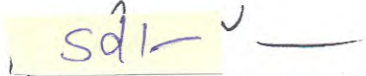
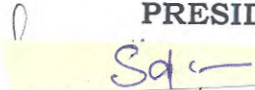
SECTION OF THE COMPANIES ACT: U/s 9 of Insolvency And Bankruancy Code 2016

S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE

1.	Pawan Sharma	} Adv.	Petitioner	
2.	Arpita Yadav			

ORDER

At the request of the learned counsel for the parties, the matter is
adjourned to 3rd May, 2017.


(CHIEF JUSTICE M.M.KUMAR)
PRESIDENT

(R.VARDHARAJAN)
MEMBER(JUDICIAL)

02.05.2017
V.Sethi